

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.215 - IA/176(AHM)2022
ITEM No.216 - IA/384(AHM)2022
In
CP(IB) 685 of 2019

Proceedings under Section 9 IBC

IN THE MATTER OF:

Padam Electronics

.....Applicant

V/s

Superchem Coatings Pvt Ltd

.....Respondent

Order delivered on: 15/09/2023

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

Mr. Abhishek Anand, Advocate a/w Mr. Kashish Rehan, Advocate for the erstwhile
Resolution Professional

ORDER

Due to paucity of time, the matter could not be taken up for hearing.

List the matter on 27.10.2023.

-Sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-Sd-

SHAMMI KHAN
MEMBER (JUDICIAL)

Stancy